

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr.M.P. No. 1279 of 2014

Laxmi Narayan Prasad

... **Petitioner**

-Versus-

The State of Jharkhand & others

... **Opposite Parties**

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner

: Mr. Abhishek Sinha, Advocate

For the Opposite Party-State

: A.P.P.

07/09.09.2021. This criminal miscellaneous petition has been taken through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

As prayed by the learned counsel for the petitioner, one week's time is allowed.

(Sanjay Kumar Dwivedi, J.)

Ajay/